

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO. 389
TO BE ANSWERED ON 17.11.2016

Development of Waste/Barren Land

389. SHRI KRUPAL BALAJI TUMANE: SHRI K. PARASURAMAN: SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of waste land or barren land which are likely to be made cultivable or arable; State/UT-wise;
- (b) whether schemes/programmes have been started by the Union Government to make such lands arable or cultivable, and if so, the details thereof;
- (c) the amount of financial assistance provided to State Governments to make such land fertile/arable during each of the last three years and the current year, State/ UT-wise;
- (d) the total area of such land converted into cultivable/arable land during the said period, State/UT-wise; and
- (e) whether the Union Government has instructed States to maintain data of waste land/barren land and if so, the details thereof State/UT-wise?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a) to (d): Department of Land Resources is currently implementing 8214 watershed development projects in 28 States (except Goa) covering an area of about 39.07 million hectare under the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) principally for development of rainfed portions of net cultivated area and culturable wastelands.

The activities being undertaken *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons, etc.

State-wise details of number of projects, sanctioned area of the projects and central assistance released during the last three years and the current year are at **Annexure**.

The projects are at various stages of implementation.

In addition, other Central Ministries / Departments like Ministry of Agriculture and Farmers Welfare are implementing schemes and programmes like the Per Drop More Crop component of PMKSY which *inter alia* includes activities for water conservation, drought proofing, water harvesting, ground water recharge, etc. that complement and supplement interventions undertaken under the WDC-PMKSY.

- (e): A Watershed is a geo hydrological unit comprising of various categories of land. Holistic development of each such geo-hydrological unit is undertaken under the programme. Database of different categories of land in all the watersheds across the country is not centrally maintained. States have not been asked to create a database of all the various categories of land that comprise the watersheds.

**Annexure referred to in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 389
due for reply on 17.11.2016**

State-wise details of number of projects, sanctioned area of the projects and funds released for the
projects in the last 3 years and the current year

(Area in million ha & Amount in Rs. crore)

S.No.	State	No. of Projects	Sanctioned area of the Projects	Central Share Released			
				2013-14 [@]	2014-15 [@]	2015-16 [#]	2016-17# (upto 31-10-2016)
1	Andhra Pradesh	432	1.810	107.67	163.28	86.73	83.09
2	Arunachal Pradesh	156	0.467	110.83	0.00	18.00	23.12
3	Assam	372	1.577	116.60	6.99	45.00	0.00
4	Bihar	123	0.612	15.42	21.47	5.00	19.19
5	Chhattisgarh	263	1.195	26.00	10.00	20.00	34.96
6	Gujarat	610	3.103	60.0	72.34	100.00	57.48
7	Haryana	88	0.362	14.20	26.97	6.91	12.82
8	Himachal Pradesh	163	0.840	46.08	0.00	20.00	35.40
9	Jammu & Kashmir	159	0.652	0.0	51.43	0.00	0.00
10	Jharkhand	171	0.911	29.40	0.00	20.00	0.00
11	Karnataka	571	2.569	586.11	125.43	125.00	69.70
12	Kerala	83	0.423	0.0	15.16	20.00	11.37
13	Madhya Pradesh	517	2.937	135.57	303.98	150.00	89.27
14	Maharashtra	1186	5.128	180.35	197.91	250.00	80.34
15	Manipur	102	0.491	30.28	11.10	9.00	0.00
16	Meghalaya	96	0.236	28.06	37.16	18.00	11.56
17	Mizoram	89	0.373	69.18	75.81	8.87	16.06
18	Nagaland	111	0.476	74.67	95.09	27.00	28.20
19	Odisha	310	1.700	136.91	248.79	67.50	63.38
20	Punjab	67	0.314	15.44	0.00	7.95	0.00
21	Rajasthan	1025	5.764	0.0	403.08	200.00	199.35
22	Sikkim	15	0.066	0.0	0.00	6.30	0.00
23	Tamil Nadu	270	1.368	168.55	124.02	75.00	0.00
24	Telangana	330	1.399	75.58	124.58	70.00	0.00
25	Tripura	65	0.213	47.81	19.04	20.89	12.47
26	Uttarakhand	65	0.346	0.0	49.77	25.68	11.23
27	Uttar Pradesh	612	3.045	88.09	75.39	75.00	0.00
28	West Bengal	163	0.693	0.0	25.85	10.00	24.06
	Total	8214	39.07	2162.80	2284.63	1487.83	883.05

[@] Released under the erstwhile Integrated Watershed Management Programme (IWMP), which was amalgamated as the Watershed Development Component (WDC) of the Pradhan MantriKrishiSinchayeeYojana (PMKSY) from 2015-16

[#]Released under the Watershed Development Component (WDC) of the Pradhan MantriKrishiSinchayeeYojana (PMKSY)

Note: 1) WDC-PMKSY is not operational in Union Territories.

2) There is no sanctioned project in Goa.
